

National Company Law Tribunal

Allahabad Bench

CP NO. 147/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: AL-Aqviib Exporters Pvt Ltd vs. ROC

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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CP NO.147/ALD/2017

None for the petitioner. The present petition is filed as a fresh case under Section 252 of the Companies Act, 2013.

The registry is directed to make scrutiny of the case. The registry as well as the petitioner is further directed to issue a fresh notice to the ROC, Kanpur inviting their comments/objections on proposed restoration of the name of the company in its register.

The matter to be listed on 12<sup>th</sup> December, 2017.

Dated:17.11.2017

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

Sd-  
H.P. Chaturvedi,  
Member (Judicial)